

**ELECTION OF DEPUTY CHAIRMAN**

MR. CHAIRMAN: Now there are 15 Motions for the election of Deputy Chairman.

SHRI PILOO MODY (Gujarat): Sir, since there are more in favour of Mr. Kulkarni, he gets automatically elected.

MR. CHAIRMAN: Both the honourable Members are equal in my eye. I do not say anything.

SHRI PILOO MODY: But there are more Motions in his favour.

MR. CHAIRMAN: There are 15 Motions for the election of Deputy Chairman. The Members who have given notices may move them one by one and, in each case, the Motion is also to be seconded by the seconder thereof.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI BHISHMA NARAIN SINGH): Sir, I move:

1. "That Shri Shyam Lai Yadav be chosen as the Deputy Chairman of the Rajya Sabha."

THE MINISTER OF SHIPPING AND TRANSPORT AND TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): Sir, I second the Motion.

संसदीय कार्य विभाग में राज्य मंत्री (श्री सीता राम केसरी) : श्रीमन् मैं प्रस्ताव करता हूँ कि :

2. "श्री श्यामलाल यादव को राज्य सभा का उपसभापति चुना जाये"।

SHRI SAWAISINGH SISODIA (Madhya Pradesh): Sir, I second the Motion.

श्री नारायणप्रसाद शाही (उत्तर प्रदेश) : श्रीमन्, मैं प्रस्ताव करता हूँ कि :

3. "श्री अरविन्द गणेश कुलकर्णी को राज्य सभा का उपसभापति चुना जाए"

SHRI SADASHIV BAGAITKAR (Maharashtra): Sir, I second the Motion.

श्री भोला पासवान शास्त्री (बिहार) : श्रीमन्, मैं प्रस्ताव करता हूँ कि :

4. "श्री अरविन्द गणेश कुलकर्णी को राज्य सभा का उपसभापति चुना जाये।"

SHRI NARASINGHA PRASAD NANDA (Orissa): Sir, I second the Motion.

SHRI BHUPESH GUPTA (West Bengal): Sir, I move:

5. "That Shri Arvind Ganesh Kulkarni be chosen as the Deputy Chairman of the Rajya Sabha."

Sir, if you permit me, I would like to add something here: Because he should be elected.

MR. CHAIRMAN: I think everybody will have a wishful thinking like that. If you do not add it, I do not mind that.

SHRI K. K. MADHAVAN (Kerala): Sir, how can the election...

MR. CHAIRMAN: You have to learn many things from Mr. Bhupesh Gupta.

श्री योगेन्द्र शर्मा (बिहार) : श्रीमन् मैं प्रस्ताव का अनुमोदन करता हूँ :

SHRI P. RAMAMURTI (Tamil Nadu): Sir, I move:

6. "That Shri Arvind Ganesh Kul-kaa-ni be chosen as the Deputy Chairman of the Rajya Sabha."

SHRI ERA SEZHAN (Tamil Nadu): Sir, I second the Motion.

SHRI DINESH GOSWAMI (Assam):  
Sir, I move;

7. "That Shri Arvind Ganesh Kulkarni be chosen as the Deputy Chairman of the Rajya Sabha."

PROF. SOURENDRA BHATTACHARJEE (West Bengal): Sir, I second the Motion.

SHRI RAM NIWAS MIRDHA (Rajasthan): Sir, I move:

8. "That Shri Shyam Lai Yadav be chosen as the Deputy Chairman of the Rajya Sabha."

SHRI ALEXANDER WARJRI (Meghalaya): Sir, I second the Motion.

SHRI PILOO MODY (Gujarat): Sir, I move:

"That Shri Arvind Ganesh Kulkarni be chosen as the Deputy Chairman of the Rajya Sabha and that Shri Shyam Lai Yadav withdraw."

MR. CHAIRMAN: I think, Mr. Piloo Mody, your Motion is out of order.

SHRI PILOO MODY: Then I will correct it to the original form, Sir. I move:

9. "That Shri Arvind Ganesh Kulkarni be chosen as the Deputy Chairman of the Rajya Sabha."

SHRI MANUBHAI PATEL (Gujarat): Sir, I second the Motion.

MR. CHAIRMAN: Motion No. 10. Shri Dayanand Sahaya. He is not here.

श्री लाल कृष्ण आडवाणी (गुजरात) :  
श्रीमन्, मैं प्रस्ताव करता हूँ कि :

11. "श्री अरविन्द गणेश कुलकर्णी को  
राज्य सभा का उपसभापति चुना जाये।"

श्री सुन्दर सिंह भंडारी (उत्तर प्रदेश) :  
श्रीमन्, मैं प्रस्ताव का अनुमोदन करता हूँ।

SHRI MURASOLI MARAN (Tamil Nadu): Sr, I beg to move:

12. "That Shri Shyam Lai Yadav be chosen as the Deputy Chairman of the Rajya Sabha."

SHRI N. K. P. SALVE (Maharashtra): Sir, I second the motion.

SHRI G. C. BHATTACHARYA (Uttar Pradesh): Sir, I beg to move the following motion:

13. "That Shri Arvind Ganesh Kulkarni be chosen as the Deputy Chairman of the Rajya Sabha."

SHRI S. W. DHABE (Maharashtra): Sir, I second the motion.

SHRI B. V. ABDULLA KOYA (Kerala): Sir, I move:

14. "That Shri Shyam Lai Yadav be chosen as the Deputy Chairman of the Rajya Sabha."

SHRI L. GANESAN (Tamil Nadu): Sir, I second the motion.

SHRI R. RAMAKRISHNAN (Tamil Nadu): Sir, I move:

15. "That Shri Shyam Lai Yadav be chosen as the Deputy Chairman of the Rajya Sabha."

SHRI D. HEERACHAND (Tamil Nadu): I second the motion.

*The questions were proposed.*

MR. CHAIRMAN: Fourteen motion\* have been made and properly seconded. Now I shall proceed to put the first motion moved by Shri Bhishma Narain Singh and duly seconded by Shri A. P. Sharma to vote. The questions is:

"That Shri Shyam Lai Yadav be chosen as the Deputy Chairman of the Rajya Sabha."

I think there such good shoutings from both the sides that I would order a division straightaway. I think we will use the machine which is infallible. Please ring the division bell.

♦English translation of the sentence spoken in Tamil.

[Mr. Chairman]

The bell has stopped. We wait for two minutes. Everything is being done according to the stop-watch. (Interruptions) I do not know. Mr. Mody, why you object to this.

SHRI PILOO MCpY: There has been one infringement. After the voice vote, it was essential for you to say, "the ayes have it". They would say "yes". Then you would say, "the noes have it." They were so impatient that they did not allow you to say it.

MR. CHAIRMAN: Better this time, I will say it. There is a second chance. (Interruptions). If I could not say, "the ayes have it". I could not say, "the noes have it." I could say anything. (Interruptions).

SHRI PILOO MODY: You should have said first, "the ayes have it". There is also another departure, Sir. Normally it is the Leader of the House who moves the motion.

SHRIMATI PURABI MUKHOPADHYAY (West Bengal): I wonder why he did not.

SHRI PILOO MODY: I was hoping for his vote when we asked for secret ballot, Sir.

MR. CHAIRMAN: I shall now put the motion moved by Shri Bhishma Narain Singh and duly seconded by Shri A. P. Sharma, to vote. The question is:

"That Shri Shyam Lal Yadav be chosen as the Deputy Chairman of the Rajya Sabha."

The ayes have it.

SOME HON. MEMBERS: No.

MR. CHAIRMAN: I call for a division just to satisfy. (Interruptions). Please it down.

The House divided.

MR. CHAIRMAN: Ayes—134.

Noes—81.

# AYES—134

Adivarekar, Shrimati Sushila Shankar  
 Akarte, Shri Jagannath Sitaram  
 Ali, Shri Syed Rahmat  
 Amarjit Kaur, Shrimati  
 Amla, Shri Tirath Ram  
 Anbalagan Shri P.  
 Anjiah, Shri T.  
 Arif, Shri Mohammed Usman  
 Balram Das, Shri  
 Banerjee, Shri B. N.  
 Barman, Shri Prasenjit  
 Basavaraju, Shri M.  
 Bhagwan Din, Shri  
 Bhamidipati, Shri Krishna Mohan  
 Bhandare, Shri Murlidhar Chandrakant  
 Bharadwaj, Shri Ramchandra  
 Bhatt, Shri Nand Kishore  
 Bhim Raj, Shri  
 Chanana, Shri Charanjit  
 Chandrasekhar, Shrimati Maragatham  
 Chattopadhyaya, Prof. D. P.  
 Chavan, Shrimati Premilabai Daji-saheb  
 Chowdhari, Shri A. S.  
 Das, Shri Bipinpal  
 Deshmukh, Shri Bapuraoji Marotraoji  
 Dinesh Chandra, Shri Swami  
 Dinesh Singh, Shri  
 Dharmavir, Shri  
 D'Souza, Shri Joseph Leon Alban  
 Dutt, Shrimati Nargis  
 Ganesan, Shri L.  
 Gopalsamy, Shri V.  
 Gupta, Shri Gurudev  
 Habibullah, Shrimati Hamida  
 Handique, Shri Bijoy Krishna  
 Haq, Shri (Molana) Asrarul  
 Hanspal, Shri Harvendar Singh  
 Heerachand, Shri D.  
 Heptulea, Dr. (Shrimati) Najma  
 Husain, Shri Golandaz M.  
 Ibrahim, Shri B.

Jadhav, Shri Pandurang Dharmaji  
 Jain, Shri Dharamchand  
 Jain, Shri J. K.  
 Janardhanam, Shri A. P.  
 Jani, Shri Jagadish  
 Joshi, Shri Krishna Nand  
 Joshi, Shrimati Kumudben Mani-  
 shankar  
 Kalaniya, Shri Ibrahim  
 Kesri, Shri Sitaram  
 Khan, Shri F. M.  
 Khan, Shri Khurshed Alam  
 Khan, Shri Maqsood Ali  
 Khaparde, Shrimati Saroj  
 Khushwant Singh, Shri  
 Koya, Shri B. V. Abdulla  
 Krishna, Shri M. R.  
 Krishnan, Shri U. R.  
 Kureel, Shri Piare Lal Urf Piare  
 Lal Talib Unnavi  
 Lalsawia, Shri  
 Lokesh Chandra, Dr.  
 Maddanna, Shri M.  
 Mahida, Shri Harishh Bhagubava  
 Makwana, Shri Yogendra  
 Malhotra, Shrimati Usha  
 Malik, Shri Syed Abdul  
 Manhar, Shri Bhagatram  
 Maran, Shri Murasoli  
 Maurya, Shri Buddha Priya  
 Meena, Shri Dhuleshwar  
 Mehrotra, Shri Prakash  
 Mehta, Shri Om  
 Mhaisekar, Shri G. R.  
 Mirdha, Shri Ram Niwas  
 Mishra, Shri Mahendra Mohan  
 Mistry, Shrimati Roda  
 Mittal, Shri Sat Paul  
 Mohanarangam, Shri R.  
 Mohapatra, Shri Shyam Sundar  
 Mondal, Shri Ahmad Hossain  
 Moopanar, Shri G. K.  
 Moses, Shri M.

Mukherjee, Shri Pranab  
 Munusamy, Shri V. P.  
 Muthu, Dr. (Shrimati) Sathiyani  
 Naidu, Shri N. P. Chengalraya  
 Naik, Shri G. Swamy  
 Nalwa, Shri Hari Singh  
 Panda, Shri Akshay  
 Pande, Shri Bishambhar Nath  
 Pandey, Shri Narsingh Narain  
 Pandey, Shri Sudhakar  
 Pandey, Shrimati Manorma  
 Parbhu Singh, Shri  
 Paswan, Shri Ram Bhagat  
 Pattanayak, Shri Bhabani Charan  
 Prasad, Shri K. L. N.  
 Rahamathulla, Shri Mohammad  
 Rai, Shri Kalpnath  
 Rajasekharam, Shri P.  
 Rajendra Singh Ishwar Singh, Shri  
 Ramachandran, Shri M. S.  
 Ramakrishnan, Shri R.  
 Ram Sewak, Chaudhary  
 Rao, Shri V. C. Kesava  
 Ratan Kumari, Shrimati  
 Razi, Shri Syed Sibte  
 Reddy, Shri Mulka Govinda  
 Roshan Lal, Shri  
 Sahu, Shri Santosh Kumar  
 Salve, Shri N. K. P.  
 Saring, Shri Leonard Solomon  
 Sharma, Shri A. P.  
 Sheikh, Shri Ghouse Mohiuddin  
 Singh, Shri Bhishma Narain  
 Singh, Shri J. K. P. N.  
 Singh, Shri Ng. Tompok  
 Singh, Shrimati Pratibha  
 Singh, Dr. Rudra Pratap  
 Sisodia, Shri Sawaisingh  
 Sujan Singh, Shri  
 Sukul, Shri P. N.  
 Sultana, Shrimati Maimoona  
 Sultan Singh, Shri  
 Swu, Shri Scato

Talwandi, Sardar Jagdev Singh  
 Vaishampayan, Shri S. K.  
 Venka, Shri V.  
 Venkatarao, Shri Chadalavada  
 Verma, Shri Shrikant  
 Warjri, Shri Alexander  
 Yadav, Shri Ramanand  
 Yadav, Shri Shyam Lal  
 Zakari, Dr. Rafiq

NOES—81

Advani, Shri Lal K.  
 Ashwani Kumar, Shri  
 Bagaitkar, Shri Sadashiv  
 Banerjee, Shri Jaharlal  
 Basheer, Shri T.  
 Bhabhra, Shri Hari Shankar  
 Bhagat, Shri Ganapat Hiralal  
 Bhandari, Shri Sunder Singh  
 Bhattacharjee, Prof Sounrendra  
 Bhattacharya, Shri G. C.  
 Bhattacharya, Shrimati Ila  
 Bhola Prasad, Shri  
 Bose, Shrimati Pratima  
 Desai, Shri R. M.  
 Dhabe, Shri Shridhar Wasudeo  
 Ghose, Shri Sankar  
 Goswami, Shri Biswa  
 Goswami, Shri Dinesh  
 Gupta, Shri Bhupesh  
 Gupta, Shri Ram Lakhan Prasad  
 Haridas, Shri C.  
 Hashmi, Shri Syed Ahmad  
 Hedge, Shri Ramakrishna  
 Imam, Shrimati Aziza  
 Ismail, Shrimati Fathema  
 Jaswant Singh, Shri  
 Jha, Shri Shiva Chandra  
 Joseph, Shri O. J.  
 Joshi, Shri Jagannathrao  
 Khan, Shrimati Ushi  
 Khandelwal, Shri Pyarelal  
 Khobragade, Shri B. D.  
 Kulkarni, Shri Arvind Ganesh

Kumaran, Shri S.  
 Lakhan Singh, Shri  
 Madhavan, Shri K. K.  
 Mahavir, Dr. Bhaj  
 Majhi, Shri Dhaneswar  
 Malik, Shri Satya Pal  
 Mallick, Shri Harekrushna  
 Master, Shri K. Chathunni  
 Mathur, Shri Jagdish Prasad  
 Mishra, Shri Kalraj  
 Mody, Shri Piloo  
 Mohinder Kaur, Shrimati  
 Morarka, Shri R. R.  
 Mukherjee, Shrimati Kanak  
 Mukhopadhyay, Shrimati Purabi  
 Nanda, Shri Narasingha Prasad  
 Narendra Singh, Shri  
 Nigam, Shri Ladli Mohan  
 Oza, Shri Ghanshyambhai  
 Pant, Shri Krishna Chandra  
 Parikh, Prof. Ramlal  
 Patel, Shri Manubhai  
 Patel, Dr. Shanti G.  
 Pradhan, Shri Patitpaban  
 Rajan, Shri Pattiam  
 Rajinder Kaur, Shrimati  
 Raju, Shri V. B.  
 Ramamurti, Shri P.  
 Rameshwar Singh, Shri  
 Reddy, Shri B. Satyanarayan  
 Roy, Shri Kalyan  
 Sahaya, Shri Dayanand  
 Satchidananda, Shri  
 Scindia, Shrimati Vijaya Raje  
 Sezhiyan, Shri Era  
 Shah, Shri Viren J.  
 Shahabuddin, Shri Syed  
 Shahedullah, Shri Syed  
 Shahi, Shri Nageshwar Prasad  
 Sharma, Shri Ajit Kumar  
 Sharma, Shri Yogender  
 Shastri, Shri Bhola Paswan  
 Sheikh, Shri Abdul Rehman  
 Shervani, Shri M. R.

Siddhu, Dr. M. M. S. Sinha, Shri  
Indradeep Surendra Mohan, Shri Yadav,,  
Shri Hukmdeo Narayan

*The motion was adopted.*

MR. CHAIRMAN: Mr. Shyam Lai  
Yadav is declared elected by me.

### FELICITATIONS TO THE DEPUTY CHAIRMAN

THE LEADER OF THE HOUSE (SHRI PRANAB MUKHERJEE): Mr. Chairman, Sir, I take this opportunity of congratulating Mr. Shyam Lai Yadav on his election to the august office of Deputy Chairman of the Rajya Sabha. Sir, Mr. Yadav is not only a very senior Member of this House, but he has a very wide range of experience in politics and in many other activities. He was Minister in charge of Parliamentary Affairs, Industry and Labour in the biggest State of this country, Uttar Pradesh. As a political organiser, he made his contribution, being associated with the Indian National Congress from very early years of his life, and subsequently he made his contribution in Bharatiya Kranti Dal till its merger with the Indian National Congress. He was the General Secretary of that Party also.

I take this opportunity in congratulating him, though in his election to the office of the Deputy Chairman from my side, as leader of the Congress Party I will be losing a very vocal supporter of our Party. But at the same time we will be benefited by his wisdom as presiding Officer of this House.

The moment he has been elected to this high office, he belongs to no Party and it would be his responsibility and duty to conduct the business of the House in the most impartial manner. He should not only be impartial, but should appear to be impartial.

So far as we are concerned, through you I can assure him from our side that we will provide all sorts of assistance and cooperation which he will need in conducting the business of the House and maintaining the dignity and honour of this House.

Now that he is the Deputy Chairman of the Rajya Sabha henceforth he belongs to no political Party—neither to our Party nor to other Parties—and it is customary that he occupies the first seat in the opposition benches. This indicates that he would not only be impartial, but he should be able to create confidence in the minds of the opposition also.

I wish Shri Shyam Lai Yadav success in his new assignment. And once again I assure him of our fullest cooperation in discharging his duties.

**श्री भोला पासवान शास्त्री (बिहार) :**  
सभापति जी श्री श्याम लाल बाबू इस सभा द्वारा डिप्टी चेयरमैन चुने गये हैं इसके लिये मैं उन्हें बहुत बहुत बधाई देता हूँ। लेकिन यह भी कहना चाहता हूँ कि श्याम लाल बाबू को इस वक्त से भूल जाना होगा कि वे किस पार्टी को बिलांग करते हैं। इनकी जबाबदेही बढ़ भी गयी है। ये काफी पुराने सदस्य रहे हैं। इस सभा की कार्यवाही को जानते हैं, सभी पोलिटिकल पार्टीज के उद्देश्यों और व्यूज को जानते हैं। काफी तजुर्बा है। बाहर का भी काफी तजुर्बा है। मिनिस्टर रह चुके हैं, देश विदेश घूम चुके हैं और मैं उम्मीद करता हूँ कि सभा का संचालन इनके द्वारा अच्छी तरह से होगा। जब आप चुने गये थे तो मैंने उस वक्त कहा था कि आप जिस क्षेत्र से आते हैं यहाँ आपको अनुभव लेना पड़ेगा। अब आपको अनुभव होता होगा कि इस सभा का संचालन करना कितना कठिन भी है और आसन भी है। यह आप अनुभव करते होंगे, शुरू में नहीं